160

High Level Committee on 5G

3668. SHRI SANJAY RAUT: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether any High Level Committee on 5G has asked to go for 5G trials immediately with all opposed to include Chinese vendors due to security concerns;
 - (b) if so, the details thereof and Government's response thereto; and
- (c) the details of the steps taken or proposed to be taken by Government for getting affordable and secured services of 5G in the country?

THE MINISTER OF COMMUNICATIONS (SHRI RAVI SHANKAR PRASAD):

(a) to (c) An inter-ministerial High Level Forum for 5G India 2020 was constituted in September, 2017 to articulate the Vision for 5G in India and to recommend policy initiatives and action plans to realize this vision. The High Level Forum submitted its report titled as "Making India 5G Ready" in August, 2018. Based on the report, the Government is creating an enabling framework for deployment of affordable and secure 5G services in India. A cub-Committee on 5G and technology trials having representatives from relevant Departments/Ministries has been thereafter constituted under the Chairmanship of Principal Scientific Advisor to give recommendations on various issues, including security, relating to 5G and technology trials in India.

Poor utilisation of digital infrastructure

3669. SHRI SANJAY RAUT: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether it is a fact that there is poor utilisation of digital infrastructure/ fiber assets that has been created across more than 1,00,000 Gram Panchayats in the country;
 - (b) if so, the details thereof and Government's response thereto;
- (c) whether the Department of Telecommunications (DoT) proposes to monetise fibre assets built by Government under the BharatNet through outright sale to private players or by leasing these assets for a 20-year period after a bidding process; and
 - (d) if so, Government's response thereto and the steps proposed in this regard?